PAPERS LAID ON THE TABLE

I. Annual Report (1974-75) and Accounts of the National Fertilizers Limited, New Delhi and related papers.

II. Annual Report (1974-75) and Accounts of the Madras Fertilizers Limited, Manali, Madras and related papers.

III. Annual Report (1974-75) and Accounts of the Hindustan Insecticides Limited New Delhi and related papers.

IV. Annual Report (1974-75) and Accounts of the Fertilizers and Chemicals. Travancore, Limited and related papers.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI PRAKASH-CHAND B. SETHI) : Sir, 1 beg to lay on the Table, tinder sub-section (I) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers : —

I. (i) First Annual Report and Ac counts of the National Fertilizers Limi ted, New Delhi, for the period ended the 31st March, 1975, together with the Auditors' Report on the Accounts and the comments of the Comptroller ;ind' Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-10225/76 for (i) and (ii)]

II. (i) Ninth Annual Report and Ac counts of the Madras Fertilizers Limit ed, Manali, Madras, for the year 1974-75 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-10223/76 for (i) and (ii)].

III. (i) Twenty-first Annual Report and Accounts of the Hindustan Insecti cides Limited, New Delhi, for the year 1974-75, together with the Auditors Re port on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (ii) Review by Government on thj working of the Company.

[Placed in Library. See No. LT-10224/76 for (i) and (ii)]

IV. (i) Thirty-first Annual Report and Accounts of the Fertilisers and Chemicals, Travancore, Limited, for the year 1974-75, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the. Company.

[Placed in Library. See No. LT-10226/76 for (i) and (ii)]

Annual Report (1974-75) of the Central Board for Prevention control of water Pollution and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) : Sir, I beg to lay on the Table :—

I. A copy (in English and Hindi) of the Annual Report of the Central Board for Prevention and Control of Water Pollution for the year 1974-75, under sub-section (1) of section 39 of the Water (Prevention and Control of Polution) Act, 1974 [Placed in Library. *See* No. LT-10242/76],

II. A copy (in English and Hindi) of the First Annual Report of the Delhi Urban Art Commission for the year 1974-75, under section 19 of the Delhi Urban Art Commission Act, 1974. IPlaced in Library. *See* No. LT-10263/ 76],

The Report of the Commission of Inquiry into the affairs of the Bharat Sevak Samaj

THE MINISTER OF STATE IN THE. MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : Sir, I beg to lay on the Table a copy (in Hindi) of the Report of the Commission of Inquiry into the ailairs of the Bharat Sevak Samaj. [Placed in Library. *See* No. LT-10246/76].